

Khanna: (a) The construction of the Government of India Press, Koratti (Kerala) building is expected to be started within the next few months.

(b) The main reason for the delay in the establishment of the Government of India Press, Koratti has been the inadequacy of the availability of foreign exchange for the import of press machinery.

गांधी समाधि, राजघाट

{ श्री प्रकाशवीर शास्त्री :
४६७. { श्री जगदेव सिंह सिद्धाली :
 { श्री सुरेन्द्र पाल सिंह :

क्या निर्माण, भ्र्वास और संभरण मन्त्री यह बताने की कृपा करेंगे कि गांधी समाधि (राजघाट) पूरी तरह कब तक बनकर तैयार हो जायेगी ?

निर्माण, भ्र्वास और संभरण मंत्री (श्री मेहर चन्द खन्ना) : समाधि की प्रावस्था (फेज) — १ का काम फरवरी १९६३ तक पूरा हो जाने की आशा है। प्रावस्था (फेज) — २ के लिए ऐस्टिमेट की पड़ताल की जा रही है।

Santhal Refugees

468. { Shri Umanath:
 { Shri S. M. Banerjee:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether some of the Santhal refugees from East Pakistan are likely to be settled in Bihar; and

(b) if so, number of such refugees to be settled there?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) No.

(b) Does not arise.

Housing Cooperatives

469. **Shri Bishanchander Seth**: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that his Ministry has appointed a Committee of Housing Cooperatives;

(b) if so, what are its aims and objects; and

(c) the reasons for appointing such a committee?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) to (c). Having regard to the important role that Housing Cooperatives can play in the amelioration of housing conditions, the Government of India have set up a working group on Housing Cooperatives to examine in detail the development of cooperative housing and, among other things, to recommend suitable measures for the organisation of Cooperatives in the organisation of Cooperatives in the field of Housing and to suggest specific programmes indicating suitable patterns of financial and other assistance.

12.02 hrs.

PAPERS LAID ON THE TABLE

CERTIFIED ACCOUNTS OF THE DELHI DEVELOPMENT AUTHORITY AND THE AUDIT REPORT THEREON

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): Sir, on behalf of Dr. Sushila Nayar, I beg to lay on the Table a copy of the Certified Accounts of the Delhi Development Authority for the year 1960-61 together with the Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-522/62.]